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No.K.13017/01/2021-US.I
Government of India
Ministry of Law and Justice
Department of Justice
(Appointments Division)

Jaisalmer House,
26, Man Singh Road,
NEW DELHI-110 011.

Dated: 24th March, 2022.

NOTIFICATION

In exercise of the power conferred by clause (1) of Article 217 of the Constitution of India, the President is pleased to appoint (i) Smt. Poonam A. Bamba and (ii) Ms. Swarana Kanta Sharma, to be Judges of the Delhi High Court, in that order of seniority, with effect from the date they assume charge of their respective offices.


24/3/2022
(Rajinder Kashyap)

Additional Secretary to the Government of India
Tele: 2338 3037

To

The Manager,
Government of India Press,
Minto Road,
New Delhi.

No. K.13017/01/2021-US.I

Dated: 24.03.2022

Copy to:-

- 1 (i) Smt. Poomam A. Bamba and (ii) Ms. Swarana Kanta Sharma, Judicial Officers, c/o the Registrar General, Delhi High Court, New Delhi.
- 2 The Secretary to Lt. Governor, NCT of Delhi, Delhi.
- 3 The Secretary to Chief Minister, NCT of Delhi, Delhi.
- 4 The Secretary to the Acting Chief Justice, Delhi High Court, New Delhi.
- 5 The Chief Secretary, Government of NCT of Delhi, Delhi.
- 6 The Registrar General, Delhi High Court, New Delhi.
- 7 The President's Secretariat, (CA.II Section), New Delhi.
- 8 PS to Principal Secretary to the Prime Minister, New Delhi.
- 9 Registrar (Conf.), O/o Chief Justice of India, 10, Tees January Marg, New Delhi.
- 10 PS to ML&J/ PS to MoS (Law)/ PPS to Secretary (J)
- 11 Technical Director, NIC, Department of Justice, with a request to upload on the website of the Department (www.doj.gov.in).

Arun Aggarwal 24/03/2022
(Arun Kumar Aggarwal)
Section Officer
Tele: 23383037